

No. I-11013/06/2011-Infra  
Government of India  
Ministry of Corporate Affairs

5<sup>th</sup> Floor, 'A' Wing,  
Shastri Bhavan, New Delhi  
5<sup>th</sup> March, 2014

**PUBLIC NOTICE**

**Subject: Establishment of Office of ROC-cum-OL at Bilaspur, Chhattisgarh**

Vide notification dated 13<sup>th</sup> November, 2011, Ministry of Corporate Affairs in exercise of the powers conferred by sub-section (1) and (2) of Section 609 and Section 448 of the Companies Act, 1956 established the Office of Registrar of Companies-cum-Official Liquidator at Bilaspur having jurisdiction in the State of Chhattisgarh.

2. The Office of ROC-cum-OL Bilaspur would be functional with effect from 01.04.2014 at First Floor, Ashok Pingley Bhavan, Municipal Corporation, Nehru Chowk, Bilaspur (Chhattisgarh). Telephone Nos. of new Office are:- 07752 – 250092, 250093, 250094.
3. All stakeholders and other concerned Offices/Organizations are requested to note this and utilize the services of above office.



**(Anil Prashar)**  
**Under Secretary to the Government of India**